

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 117(ND)/2016

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

**NAME OF THE COMPANY: Mrs. Harjeet Kaur & Ors. V/s. M/s. Freshtech
Pvt. Ltd. & Anr.**

SECTION OF THE COMPANIES ACT: 241/242, 244

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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For the Petitioner(s): None

For the Respondent(s): Mr. K. Datta, Mr. Sirdharth and Mr. Shantanu
Prasar, Advocates

ORDER

Vide order dated 11.01.2018, Mr. Lakshay Uttam was directed to be present in Court. He is not present. It is submitted by his counsel that his is currently in Amsterdam.

In view of the fact that the case is listed today before the Special Bench, the matter shall be heard on merits by the regular Bench.

To come up on 27th February, 2018.

-S-df

(R. Varadharajan)
Member (J)

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(Ina Malhotra)
Member (J)